

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-II

Item No. 304
(IB)-1071(ND)2018
IA/2605/2020

IN THE MATTER OF:

M/s. State Bank Of India **Applicant/Petitioner**

Versus

M/s. Shri Shyam Ji Ahrico Exports Pvt. Respondent
Ltd.

Under Section: 7 of IBC, 2016

Order Delivered on 23.09.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Liquidator : Mr. Sanjay Kr. Aggarwal, Mr. R. Vishnu, Advs.
For the Ex-Directors : Mr. S.K Nanda

ORDER

Renotify this case on 30th September, 2020

—Sd—

(L. N. GUPTA)
MEMBER (T)

—Sd—

(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)